

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-125/2008(Pt.)/12318/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, th 20 December, 2023.

Sub:- **Casual leave.**

Ref:- No.P.20012/2/2021-HC(AB)/145 Dated 13.12.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **casual leave of three days w.e.f. 18.12.2023 to 20.12.2023, alongwith station leave permission, from 18.12.2023 till 11.01.2024**, as prayed for. A senior Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sdb

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/12319-12320/A, dated , 20-12-23

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District,
Champhai.

✓ 2. The Project Manager, Gauhati High Court.

Sdb
JT. REGISTRAR (VIGILANCE)